

Receipt No : 56/2017/e-Committee-SCI

**Office of the eCommittee,
Supreme Court of India**

Through : Email Only
Date: 20th November 2017

Dear CPC,

It was discussed during the meeting of the eCommittee dated 22nd September 2017 that several judicial officers, courts staff and government agencies were not aware about the features available in the CIS 2.0 application and it was decided that the following two e-books to be uploaded into eCommittee website and other websites.

1. Case Management through CIS 2.0

An Ubuntu cum CIS 2.0 Master trainer trained by the eCommittee has written a guide for CIS software. The book has been prepared in easy language. It is for basic level users and first time users. It will be useful for the Judicial Officers to understand about the CIS 2.0 and for the Court staff to know about the features available in the CIS 2.0. The e-book was created with links of demo videos released by the eCommittee on CIS 2.0 and NJDG in appropriate places.

2. Management Manual

NIC, Pune has prepared a Management Manual to provide assistance to the Judicial Management on how to use various tools provided in the CIS 2.0. This manual will be helpful to the Individual Judges / Establishment Heads / High Court Management to monitor the pendency and performance of the courts. This Management Manual will assist to expedite the process of justice delivery. It will also helpful for better to utilize the CIS 2.0 software.

The above-mentioned two e-books have been uploaded into the News/Events section of the eCourts website (ecourts.gov.in). The web addresses are as follows;

Case Management through CIS 2.0: http://ecourts.gov.in/ecourts_home/static/news.php?sr_no=60

Management Manual: http://ecourts.gov.in/ecourts_home/static/news.php?sr_no=59

You are requested to share the above-mentioned web addresses to the judicial officers and court staff who are working under your high Courts jurisdiction. It is also kindly be requested to take steps to upload these eBooks in the websites of your High Courts.

I have also enclosed the soft copies of the above-mentioned two e-books.

Sincerely

A. Ramesh Babu
Member (HR), eCommittee

To:

Central Project Coordinators of all High Courts.

Copy for being placed before his lordships:

DR-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, Judge In-charge, E-Committee
AR-cum-PS to Hon'ble Mr. Justice A.M. Khanwilkar, Judge Member, E-Committee
AR-cum-PS to Hon'ble Dr. Justice D.Y. Chandrachud, Judge Member, E-Committee